

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 03.09.2021(FRIDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. Appl (AT) (CH) (Ins) No. 38/2021	R. Velu Resolution Professional for M/s. Palm Lagoon Backwater Resorts P Ltd Vs Invent Assets Securitization and Reconstruction Private Limited	Vipin Warriar Vidyalakshmi Vipin Lokesh Kumar	
2.	Comp App. (AT)(CH)(Ins) No. 98/2021	Cochin Pharma Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra R1 Pradeep Joy Abhirami Dinesh R2
3.	Comp App. (AT)(CH)(Ins) No. 99/2021	Oriol Health Care Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra R1 Pradeep Joy Abhirami Dinesh R2
4.	Comp App. (AT)(CH)(Ins) No. 100/2021	Rathnam & co Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra R1 Pradeep Joy Abhirami Dinesh R2
5.	Comp App. (AT)(CH)(Ins) No. 101/2021	Universal Pharma Distributors Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalingam VA	Bijoy P Pulipra R1 Pradeep Joy Abhirami Dinesh R2
6.	Comp App. (AT)(CH)(Ins) No. 102/2021	Advanced Medical Technologies Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalingam VA	Bijoy P Pulipra R1 Pradeep Joy Abhirami Dinesh R2
7.	Comp App. (AT)(CH)(Ins) No. 103/2021	Brooklyn Associates Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalingam VA	Bijoy P Pulipra R1 Pradeep Joy Abhirami Dinesh R2
8.	Comp App (AT)(CH)(Ins) No. 105/2021	Varghese & Co Vs Bijoy Prabhakaran Pulipra & another	Harikumar G Nair Ramalingam VA	Bijoy P Pulipra R1 Pradeep Joy Abhirami Dinesh R2
9.	Comp App (AT)(CH)(Ins) No. 106/2021	Topcare Surgicals Vs Bijoy Prabhakaran Pulipra & another	Harikumar G Nair Ramalingam VA	Bijoy P Pulipra R1 Pradeep Joy Abhirami Dinesh R2
10.	Comp App (AT)(CH) (Ins) No. 149/2021	Orlem Pharm P Limited V PVS Memorial Hospital P Ltd & 2 others	Hari Radhakrishnan G. Derrick Sam	Bijoy P Pulipra R2
11.	Comp App (AT)(CH) (Ins) No. 191/2021	Pharmacon V Bijoy P Pulipra RP of PVS Memorial Hospital P Ltd & anr	Harikumar G Nair Ramalingam VA Akhil Suresh Jeslin Dolly Mathews	

## **For Admission (after notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
12.	Comp App (AT) (CH) (Ins)No. 125/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others	Srinath Sridevan T. K. Bhaskar K. Harishankar	R. Subramanian R2 Abitha Banu R1 R. Sugumaran R3
13.	Comp App (AT)(CH) (Ins)No. 128/2021	V, Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumaran – R2
14.	Comp App (AT) (CH)(Ins)No.12 9/2021	V, Nagarajan RP Of Cethar Limited 7V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumaran – R2
15.	Comp App (AT) (CH) (Ins)No. 130/2021	V, Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumaran – R2

<b>16.</b>	Comp App (AT) (CH) (Ins)No. 131/2021	Asset Reconstruction Company India Limited v V. Nagaraj IRP & anr	Abitha Banu	R. Subramanian R1 Sugumaran – R2
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**For Directions (Completion of Pleadings/filing of convenience compilations)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>17.</b>	TA No.60/2021 (Comp App (AT) No. 84/2020)	Danesa Raghulal V T. R. Venugopal & ors	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	MP Vinod Atul Shankar Vinod R1- R4 R. Sudhakaran R5, 7 -17
<b>18.</b>	TA No.61/2021 (Comp App (AT) No. 85/2020)	Danesa Raghulal V T. R. Venugopal & ors	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Atul Shankar Vinod R1- R4 R. Sudhakaran R5, 7 -17
<b>19.</b>	TA No.62 /2021 (Comp App (AT) No. 86/2020)	Danesa Raghulal V T. R. Venugopal & ors	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Atul Shankar Vinod R1, R2 & R4 R. Sudhakaran R3,5,6,7,9,10,11,12, 13 & 15

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For Assistance,

1.Asst.Registrar - **PH No. : 044-2888 0500**

**CELL : 9444687246**

2.Court Officer - **PH No. : 044-2888 0450**

**CELL : 9445892169**

By the order of Hon'ble Member (J)

(Chennai Bench)